

(2020) 12 DEL CK 0101

In the Delhi High Court

Case No : Criminal Miscellaneous Case No. 2439 Of 2020

Prince Taneja & Ors

APPELLANT

Vs

State

RESPONDENT

Date of Decision : 14-12-2020

Acts Referred:

Citation : (2020) 12 DEL CK 0101

Hon'ble Judges : Suresh Kumar Kait, J

Bench : Single Bench

Advocate : T. R. Arora, P. L. Sharma

Final Decision : Allowed

Judgement

Suresh Kumar Kait, J

CrI. M.A. 17271/2020

1. Allowed, subject to all just exceptions.

2. Application is disposed of.

CRL.M.C. 2439/2020

3. Vide the present petition, petitioners seek direction for quashing of FIR No. 79/2017 dated 19.02.2017 registered at Police Station Geeta Colony and consequent proceedings arising therefrom.

4. Notice issued.

5. Notice is accepted by learned APP for State and respondent no.2 present in person and with the consent of counsel for parties, present petition is taken up for final disposal.

6. Petitioner no.1 and respondent no.2 got married on 05.03.2016 as per Hindu rites and rituals. Due to extreme incompatibilities between petitioners

and respondent no.2, they started living separately from 12.10.2016.

7. Petitioners and respondent no.2 with the intervention of their well wishers and relatives entered into an amicable settlement before the Mediation

Centre, Karkardooma Courts, Delhi vide settlement deed dated 07.01.2020 and settled all their disputes amicably.

8. Complainant is present in person and has been identified by SI Brij Mohan Negi of Police Station Geeta Colony and submits that matter has been

settled and she does not wish to prosecute the matter any further.

9. Taking into account the aforesaid facts, this Court is inclined to quash FIR as no useful purpose would be served in prosecuting petitioners any further.

10. For the reasons afore-recorded, FIR No. 79/2017 dated 19.02.2017 registered at Police Station Geeta Colony and consequent proceedings emanating therefrom are quashed.

11. The petition is, accordingly, allowed and disposed of.

12. The order be uploaded on the website forthwith.